

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2893
ANSWERED ON 13th AUGUST, 2026**

RISING SPAM CALLS

2893 SHRI SANJAY SINGH:

Will the Minister of Communications be pleased to state:

- (a) whether Government has taken note of reports indicating that nearly 97 per cent of mobile subscribers receive spam calls daily, with a majority originating from mobile numbers rather than registered enterprise numbers;
- (b) the number of complaints relating to Unsolicited Commercial Communications (UCC), spam calls and spam SMSs received during the last five years, year-wise, along with the number of complaints resolved and action taken thereon; and
- (c) the number of mobile connections, telemarketers, entities and telecom resources disconnected, suspended or blacklisted for violating UCC regulations during the last five years, year-wise?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT
(DR. PEMMASANI CHANDRA SEKHAR)**

(a) to (c) Telecom Regulatory Authority of India (TRAI) governs Unsolicited Commercial Communications (UCC) or spam under the regulatory framework viz. Telecom Commercial Communications Customer Preference Regulations (TCCCPR). As per the data furnished by the Access Providers, out of total 20,75,098 UCC complaints registered with Access providers during the period Jan'26 to Jun'26, more than 82% complaints i.e. 17,21,582 complaints were against unregistered senders/ telemarketers.

As per the data furnished by the Access Providers to TRAI, the details of complaints against UCC received during the last five years are as follows:

Year	2021	2022	2023	2024	2025
UCC Complaints	12,84,061	10,83,049	13,62,932	19,38,757	31,09,835

Access Providers act upon complaints relating to UCC in accordance with the provisions of TCCCPR. Action against Unregistered Telemarketers (UTM) was further strengthened pursuant to the Direction issued by TRAI in August 2024. The details of action against telecom resources of UTM, registered principal entities & telemarketers for UCC related violations and involvement in misuse for cyber frauds from Aug 2024 to Jun 2026 are as follows:

Period	Number of telecom resources disconnected of UTM	Registered principal entities blacklisted	Registered telemarketers blacklisted
2024 (Aug-Dec)	19.21 lakhs	155	41
2025	1.94 lakhs	995	12
2026 (Till June)	0.79 lakhs	1406	7
